

China key in shaping AI rules: Altman

BLOOMBERG
June 10

CHINA SHOULD PLAY a key role in shaping the artificial intelligence guardrails needed to ensure the safety of transformative new systems, OpenAI chief executive officer Sam Altman said.

"With the emergence of the increasingly powerful AI systems, the stakes for global cooperation have never been higher," Altman, whose company kick-started an AI frenzy in China with last year's launch of ChatGPT, told a Beijing conference via video link. In both China and Silicon Valley, talent and investments are flowing into AI, a strategic area that will help define the deepening tech rivalry between the world's two largest economies.

Advances in the emerging technology have also highlighted tensions in how governments are seeking to regulate the sector, one that China's President Xi Jinping has said requires greater state oversight to mitigate national security risks.

"China has some of the best AI talent in the world and fundamentally, given the difficulties in solving alignment for advanced AI systems, this requires the best minds from around the world," Altman told participants at the event hosted by the Beijing Academy of Artificial Intelligence.

Altman's speech to the Beijing conference itself was notable as the academy has strongly positioned itself in the AI sector in China. The Chinese non-profit, supported by the country's

Ministry of Science and Technology and Beijing's local government, has been name-checked by Microsoft president Brad Smith as one of the three frontrunners on AI innovation.

OpenAI's ChatGPT is not currently available in China, where longstanding data and censorship regulations have long shut out services from Western tech giants like Alphabet's Google and Meta Platforms' Facebook.

Experts have said complex data and algorithm laws will similarly make it difficult for Western companies to make inroads in AI in the country. China's tech overseer sig-

naled in draft regulation guidelines that the onus for algorithm and content demands in the country may fall largely on platform operators. The State Council said in June it is planning to discuss AI-related legislation later this year.

Altman said Saturday that OpenAI planned to open-source more of its models in the future, as part of its efforts to drive AI safety, without specifying a time frame or particular model. The tech entrepreneur's Beijing speech was part of the Asia leg of his global goodwill tour to promote AI governance.

While in London at the end of May, Altman clashed with European Union regulators after saying OpenAI could pull out of the region if proposed AI laws were enacted that would hold companies accountable for how their systems are used.

June it is planning to discuss AI-related legislation later this year. Altman said Saturday that OpenAI planned to open-source more of its models in the future, as part of its efforts to drive AI safety, without specifying a time frame or particular model. The tech entrepreneur's Beijing speech was part of the Asia leg of his global goodwill tour to promote AI governance.

Pak economy no longer vulnerable: FM

PRESS TRUST OF INDIA
Islamabad, June 10

PAKISTAN'S FINANCE MINISTER Ishaq Dar declared that the country was out of its economic vulnerability phase and that the government would make payments to multilateral lenders on time while seeking bilateral debt restructuring.

Addressing a post-Budget press conference in Islamabad, a day after unveiling the ₹14.46-trillion Budget for fiscal year 2023-24 beginning July 1, Dar said there were no plans to approach multilateral or development institutions to request debt resched-



Pakistan finance minister Ishaq Dar addressing a post-Budget press conference in Islamabad

uling. "As far as the Paris Club rescheduling goes, we have no such plans on our menu. We

will not go for rescheduling multilateral debt. We will make the payments on time and when they become due. I don't think it is dignified to go and tell them that we cannot pay," he said. Dar said negotiations could be pursued with bilateral lenders for extending the repayment period, which existed as an option and could be explored after the Budget process. "Backloading the principal and focussing on debt servicing could be considered for bilateral debt rescheduling," he said. Dar also clarified that there was no issue with domestic debt and that the government would not go for its rescheduling.

The minister admitted that the country faced deep and steep economic vulnerability but added that the government has successfully overcome it and prevented further economic decline. Adding that the country would be back on the road to progress, Dar said the first objective would be to reach the 2017 economic indicators, when Pakistan became the 24th-largest economy in the world.

The minister also defended the declared GDP target of 3.5% growth and said it would be achieved and added that the focus was on agriculture, IT and small and medium-sized industries.

Last reactor shut down at Ukraine nuclear plant

MILITARY **REPORTED** intense fighting with Russian forces on Saturday while the country's nuclear energy agency said it put the last operating reactor at Europe's largest nuclear power plant into a "cold shutdown" for safety as Russia's war on Ukraine drags on through its 16th month.

After Russian forces pummeled Ukraine with missiles and drones overnight resulting in deaths and damage to a mil-

itary airfield, Canadian Prime Minister Justin Trudeau arrived in Kyiv on Saturday for a previously unannounced visit, his second trip to Ukraine since Russia's invasion in February last year. He was accompanied by Deputy Prime Minister Chrystia Freeland.

Ukraine's general staff said Saturday that "heavy battles" were ongoing, with 34 clashes over the previous day in the country's industrial east.

Lanka lifts import cap on 286 items



Restrictions on 928 items will continue, including vehicle imports, which were banned in March 2020"

REUTERS
Colombo, June 10

SRI LANKA LIFTED import restrictions on 286 items, the country's finance ministry said on Saturday, a fresh sign that the South Asian nation is starting to emerge from its worst economic crisis in decades. The island off India's southern coast plunged into crisis last year as its foreign exchange reserves ran out. The government limited imports of more than 3,200 items, including seafood, electronics, and even musical instruments.

Its fortunes have improved over the past nine months as Sri Lanka secured a \$2.9-billion bailout from the International Monetary Fund (IMF), moderated its once-soaring inflation

and embarked on rebuilding its foreign exchange reserves. Sri Lanka's reserves grew 26% to a 17-month high of \$3.5 billion in May, helped by stronger remittances and tourism earnings. The currency has risen about 24% this year, central bank data showed.

"With the economy stabilising, import restrictions on 286 items have been lifted from Friday midnight," the finance ministry said in a statement.

Restrictions on 928 items will continue, including vehicle imports, which were banned in March 2020, the statement said. A wide range of items, from railway carriages to radio broadcasting receivers, are included in the latest list released from restrictions.

FORM 1A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF LAS CARGO PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate Debtor	LAS Cargo Private Limited
2. Date of incorporation of Corporate Debtor	September 27, 2017
3. Authority under which corporate debtor is incorporated / registered	The Companies Act, 2013 / The Registrar of Companies, Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74999MH2017PTC300168
5. Address of the Registered office and Principal office (if any) of the Corporate Debtor	5, 1st Floor, 235/232, Piramal Mansion, Dadabhai Nawroji Road, Handloom House, Fort, Mumbai Mumbai City-400 001 Maharashtra, India.
6. Insolvency commencement date in respect of the Corporate Debtor	June 09, 2023
7. Estimated date of closure of insolvency resolution process	180 days from date of commencement of resolution process, which is December 06, 2023
8. Name & Regn. No. of the Insolvency Professional Acting as Interim Resolution Professional	Name: Pramodkumar Ramesh Ladda Regn. No.: IBBI/IPA-002/IP-NO0694/2018-2019/12148
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address :- 106, B-Wing Sr. No. 55, Sukhniwas 15th August Chowk, Mangalwar Peth, Pune-411 011 Maharashtra, India. • E-mail ID :- cstladda@gmail.com
10. Add. & e-mail to be used for correspondence with the interim resolution professional	Address :- 106, B-Wing Sr. No. 55, Sukhniwas 15th August Chowk, Mangalwar Peth, Pune-411 011, Maharashtra India. • E-mail ID :- ladda.cir@icpl@gmail.com
11. Last date for submission of claims	June 23, 2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **LAS Cargo Private Limited** on June 09, 2023. The creditors of **LAS Cargo Private Limited** are hereby called upon to submit their claims with proof on or before **June 23, 2023** to the interim resolution professional at the address mentioned against Entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A authorized creditor belonging to a class, as listed against the Entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against Entry No. 13 to act as authorized representative of the class [Specify class] in Form CA - **Not Applicable**. Weblink for Forms under CIRP: <https://www.ibbi.gov.in/home/downloads> Submission of false or misleading proofs of claim shall attract penalties.

Date :- June 11, 2023
(Jyestha Mahina, Saka 1945)
Place :- Pune

Pramodkumar Ramesh Ladda
Interim Resolution Professional
Reg. No.: IBBI/IPA-002/IP-NO0694/2018-2019/12148
AFA No. :- AA2/12148/02/21/223/20232

Date: June 12, 2023
Place: Thane

For CyberTech Systems and Software Limited
Sarita Leelaramani
Company Secretary and Compliance Officer

CYBERTECH SYSTEMS AND SOFTWARE LIMITED
CIN: L72100MH1995PLC084788
REGD OFFICE: 'CyberTech House', Plot No. B-63/64/65, Road # 21/34, J.B Sawant Marg, MIDC, Wagale Estate, Thane - 400604
• Email: cssl.investors@cybertech.com • Website: <https://cybertech.com>
• Tel: +91 22-4283-9200 • Fax: +91-22-4283-9236

NOTICE
Sub: Compulsory Transfer of Equity Shares of the Company to DEMAT Account of Investor Education and Protection Fund (IEPF) Authority.

Notice is hereby given that pursuant to provisions of Section 124 of the Companies Act, 2013 and the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 as amended ("the Rules"), the equity shares of the Company in respect of which dividend has not been paid or claimed by the shareholders for seven (7) consecutive years or more are required to be transferred by the Company to the demat account of the Investor Education and Protection Fund Authority ("the Authority").

In accordance with the Rules, the Company has during financial year 2022-23 already transferred to the Authority all shares in respect of which dividend had remained unpaid/ unclaimed for seven (7) consecutive years or more (i.e., since FY 2014-15) as on the due date of transfer. With respect to the shares, which are liable to be transferred to the Authority during financial year 2023-24, the Company has sent individual communications to the concerned shareholders to their registered email address, or in the physical mode to those shareholders who have not registered their email address with the Company.

The concerned shareholders holding the shares in physical form and whose shares are liable to be transferred to IEPF, if any, may please note that the Company would be issuing new share certificate(s) in lieu of the original share certificate(s) held by them for the purpose of conversion into Demat Form and subsequent transfer in Demat Account opened by the Authority with NSDL and CDSL through Punjab National Bank. Upon such issue, the original share certificate(s) issued to the concerned shareholders will stand automatically cancelled and be deemed non-negotiable. Further, the concerned shareholders, who are holding the shares in demat form, may please note that the transfer of shares in DEMAT Account of the Authority as indicated hereinabove will be effected by the Company through the respective depository by way of Corporate Action.

The Company has uploaded complete details of such shares on its website at <https://cybertech.com/investors/unclaimedShares.aspx>, which shall be deemed to be adequate notice in respect of the proposed issue of new share certificate(s) by the Company for the purpose of transfer to DEMAT Account of the Authority.

Any further dividend on such shares shall be credited to the Authority's Account. The concerned shareholders may further note that upon credit of such shares to the said Demat Account, no claim shall lie against the Company in respect of the shares and dividends thereof credited to the DEMAT Account of the Authority.

On transfer of the dividends and shares to the Authority, the shareholder may however claim the same by making an application to IEPF Authority in e-Form IEPF-5 as per the procedure prescribed in the Rules. The procedure for the same is available at www.mca.gov.in and www.iefpf.gov.in. Professional help may be sought for the same.

In case the Company does not receive any communication from the concerned shareholder(s) by **September 30, 2023** the Company shall with a view to comply with the Rules, transfer such shares to the Authority without any further notice. In case the shareholders have any queries on the subject matter, please feel free to contact the Company's Registrar and Share Transfer Agent (RTA) viz., **Link Intime India Private Limited, Unit: CyberTech Systems and Software Limited**, L.B.S. Marg, Vikhroli West, Mumbai-400083, Maharashtra, Tel: 022 49186000, Fax: 022 49186060, Email: iepf_shares@linkintime.co.in or to the Company's E-mail: cssl.investors@cybertech.com.

Date: June 12, 2023
Place: Thane

For CyberTech Systems and Software Limited
Sarita Leelaramani
Company Secretary and Compliance Officer

EXCELLENCE IN EDUCATION
HARCOURT BUTLER TECHNICAL UNIVERSITY
KANPUR- 208002, U.P. (INDIA) (NAAC accredited A+ University)

ADMISSION SCHEDULE FOR VARIOUS DEGREE PROGRAMMES, SESSION 2023-24

Programme	No. of seats	Admission through	Admission conducted by	Tentative Registration Period	
				Start	End
B.Tech.	912	JEE (Mains) 2023	NIC, Delhi	June 10, 2023	June 30, 2023
B.Tech. (Lateral Entry)	39	CUET UG 2023		June 27, 2023	July 15, 2023
MCA	78	NIMCET 2023		June 27, 2023	July 15, 2023
BBA	60	CUET UG 2023 UET*		June 01, 2023	July 25, 2023
M.Tech.	196	GATE / UET*	University Level	June 01, 2023	June 30, 2023
MBA	240	CAT 2022 CMAT-2023 AIMA-MAT- 2022-23 CUET-PG 2023 UET*		April 05, 2023	July 26, 2023
M.Sc.	114	JAM 2023 DUET PG 2023 CUET PG 2023 UET*		June 01, 2023	June 30, 2023
Ph.D.	117	UET* + Interview		June 01, 2023	June 30, 2023

Note

- 5% supernumerary seats are available for other than Uttar Pradesh candidates in all B.Tech. courses.
- 5% supernumerary seats are available for Diploma holders for B.Tech. (Lateral Entry) admissions directly in Second Year.
- *Vacant seats of BBA/ MBA / M.Sc./ M.Tech. and Ph.D. will be filled through University Entrance Test (UET) 2023 conducted by HBTU, Kanpur. University Entrance Test + Interview for Ph.D. admissions will be conducted as per UGC norms. NET / JRF candidates will be preferred.
- Visit www.hbtu.ac.in for detailed guidelines for different programmes.

Prof. Samsher
Vice Chancellor,
HBTU, Kanpur

Harcourt Butler Technical University (Formerly HBTU Kanpur) has been a paragon in the field of science and technology and has completed 100 years in the service of the Nation. The University celebrated its Centenary celebration on 25th November 2021 in the benign presence of Hon'ble President of India and Hon'ble Governor of U.P. The University has a total area of 325 acres spread across two campuses located 3 km apart.

The University has Five Schools under its aegis. The University offers 13 B.Tech., programmes namely; Chemical Engineering, Civil Engineering, Computer Science & Engineering, Electrical Engineering, Electronics Engineering, Information Technology, Leather Technology, Mechanical Engineering, Biochemical Engineering, Food Technology, Oil Technology, Paint Technology, Plastic Technology and 16 M.Tech. programmes. It also offers M.Sc., MCA, BBA and MBA. The University also offers Ph.D. programmes in all disciplines.

The University provides a congenial environment for the holistic growth and all round development of the students so that they can meet the challenges of the technology driven global world. This holistic development of the students is attributed to the excellent problem solving skills, aptitude, attitude, teamwork spirit, communication, managerial skills and concern for the environment. The excellent academic curriculum coupled with the holistic development of students (through extracurricular activities, internships, soft skills etc.) results in excellent placement in top notch firms. Students are also given flexibility in choosing courses to nurture their hobbies/talents. They are also encouraged to participate in cultural / yoga / NSS / sports / literary / technical / entrepreneurship activities.

The University has excellent research ambience with several faculty members publishing in top peer reviewed internal journals. Many of them have got high citation, impact factor, h-index and i-index impact. Several research and consultancy projects are going on in the University.

The University has an illustrious alumni network spread across the world in the field of academia, industry, entrepreneurship and public life. A very structured connect with Alumni exists in the University for mentorship of the existing students and also to support the development of the University.

FACULTY RECRUITMENT
File No.: HBTU/ESTT/01/2023 Date: 09.06.2023
Online Application in the prescribed format is invited from eligible candidates for direct recruitment to the following Regular Faculty and Teaching Supporting / Administrative positions as per details given below:

A : FACULTY POSTS

Advt. No./23	Department	Professor					Associate Professor					Assistant Professor					
		UR	EWS	OBC	SC	ST	UR	EWS	OBC	SC	ST	UR	EWS	OBC	SC	ST	
DC-01	Oil Technology	-	-	-	1	-	1	-	-	1	-	1	-	-	-	-	-
DC-02	Electronics Engineering	1	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-
DC-03	Electrical Engineering	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
DC-04	MCA	-	-	-	-	-	1	-	-	1	-	-	-	-	-	-	-
DC-06	Chemical Engineering	-	-	1	-	-	1	1	2	-	-	-	-	-	-	-	-
DC-07	Chemistry	-	-	-	1	-	-	-	-	1	-	-	-	-	-	-	-
DC-08	Training and Placement	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
DC-09	Paint Technology	-	-	1	-	-	1	-	1	-	-	1	-	-	-	-	-
DC-10	Plastic Technology	1	-	-	-	-	1+1*	-	-	-	-	-	-	-	-	1	-
DC-11	Physics	-	-	1	-	-	1	-	-	-	-	-	-	-	-	-	-
DC-12	Food Technology	-	1	-	-	-	1	-	-	-	-	-	-	-	-	-	-
DC-13	Biochemical Engineering	-	-	-	1	-	1	-	-	-	-	-	-	-	-	-	-
DC-14	Mechanical Engineering	-	-	-	-	-	1	-	-	-	-	1**	-	-	-	-	-
DC-15	Mathematics	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-
DC-16	Leather Technology	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-
DC-17	Civil Engineering	-	-	-	-	-	-	-	1***	-	-	-	-	-	-	-	-
DC-18	Humanities	-	-	-	-	-	1\$	-	-	-	-	1#	-	-	-	-	-
Total		3	1	5	3	-	10	2	4	3	-	5	-	-	-	2	-

* Likely to be vacated on 01.11.2023 ** Likely to be vacated on 01.07.2023 *** Likely to be vacated on 01.08.2023

B : Teaching supporting / Administrative Post

Advt. No./23	Position	Vacancy				
		UR	EWS	OBC	SC	ST
PC-19	Medical Officer	1	-	-	-	-
PC-20	Workshop Superintendent	1	-	-	-	-
PC-21	Assistant Workshop Superintendent	1	-	-	-	-
PC-22	Librarian	1	-	-	-	-
PC-23	Computer Programmer	-	-	1	-	-

Note

- UR: Unreserved, EWS: Economical Weaker Section, SC: Schedule Caste, ST: Schedule Tribes, OBC: Other Backward Classes, \$: Economics, #: English
- The number of post advertised is indicative and the University reserves the right not to fill up any post, decrease or increase the number of posts.
- Eligible persons may submit their applications through online mode only by visiting HBTU Kanpur website <http://www.hbtu.ac.in>. The details of the procedure for online submission of applications, educational qualifications, experience, Screening and Shortlisting criteria, Recruitment Rules, last dates etc are available on the University website.
- The last date for submitting the online applications is **21.07.2023 (Friday) till 12.00 pm (Night)**. The hard copy (Print out) of filled application form alongwith all enclosures as per the check list must reach on or before **28.09.2023, 5 pm (Friday)** to: The Registrar, Harcourt Butler Technical University, Nawabganj, Kanpur-208002, U.P. (Registrar)

For more Correspondence E-Mail: recruitment2023@hbtu.ac.in

महाराष्ट्रातील राष्ट्रवादीचे राजकारण; अजित पवार न बोलताच निघाल्याने चर्चेला उधाण

अनिकेत जोशी । नवराष्ट्र मुंबई. राष्ट्रवादी काँग्रेसचे संस्थापक अध्यक्ष शरद पवारांनी अध्यक्षपद सोडण्याची घोषणा केल्यानंतर पाच आठवड्यांनी त्यांनी स्वतःच दुसरी मोठी घोषणा केली असून एकापरीने त्यांनी स्वतःला पक्षाच्या दैर्घ्याने कामकाजापासून खला करण्याची तयारी सुरु केली आहे. अ. प्रफुल्ल पटेल आणि खा. सुप्रिया सुळे या दोन कार्यकर्त्यांच्या नेमणुकीबरोबरच राष्ट्रीय सरचिटणीस सुनील तटकरे, नरेंद्र वर्मा, नसीम सिद्दीकी आणि अन्य काही वरिष्ठ सहकार्यांकडे विविध राज्यांच्या प्रभारी पदाची जबाबदारी दिली आहे. अजित पवार हे त्या कार्यक्रमासाठी दिल्लीत हजर होते. मात्र कार्यक्रमानंतर ते कोणताही न बोलता गंधीर चॅम्पियने तिथून निघून गेले.



पवारांकडून पक्षातील दोन्ही गांतीतील समन्वयाचा प्रयत्न

इतके दिवस पक्षात मानले गेलेले सून आज पवारांनी बदलले आहे ही महाराष्ट्र राष्ट्रवादीसाठी मोठी खळबळजनक घटना ठरण्याची शक्यता नाकारता येत नाही. त्यामुळे पवारांनी भाकरी फिरवली खरी. पण ती चांगली लागेल की करपेल असा सवाल तयार झाला आहे.

शरदरावांनी निवृत्तीची घोषणा केली तेव्हा सर्व स्तरांमध्ये उखळले होते. त्यानंतर वरिष्ठ नेत्यांच्या समितीत दोन तट पडल्याचे दिसून आले होते. केरळ, बिहार आदी महाराष्ट्राबाहेरचे नेते हे पवार नसतील तर पक्षाला अर्थ उरणार नाही. निवडणुकांपर्यंत तरी पवारांनीच नेतृत्व केले पाहिजे असा हट्ट धरून बसले होते. त्यामुळे त्या समितीच्या माध्यमातून शरदरावांच्या जगणी सुप्रियांची पदस्थापना होऊ शकली नव्हती. आता सुळेच्या जोडीला पटेलनाही कार्यव्यवस्था करून शरदरावांनी दोन्ही गांतीतील समन्वयाचा प्रयत्न केला आहे. पण राष्ट्रीयस्तरीय समान अधिकाराची दोन पदे, महाराष्ट्रात दादा व ताईना समान अधिकार अशी गुंतणुतीही होताना दिसते आहे.

आजवरचा पक्षांतर्गत सुप्त संघर्ष वाढणार ?

दादांकडे महाराष्ट्राची जबाबदारी, इथले सारे निर्णय अजितदादाच करणार असे आजवर राष्ट्रवादीचे सर्वमान्य सून होते. पण आता कार्यकारी अध्यक्षपदाबरोबरच सुप्रियाताईकडे महाराष्ट्राचे प्रभारीपद देण्यात आले असून ही महाराष्ट्र राष्ट्रवादीच्या दादादादांसाठी धक्कादायक बाब आहे. आता तिकिट्यांच्या वाटपापासून ते पदाधिकार्यांच्या नेमणुकापर्यंत दादापेशा ताईचा शब्द अधिक वजनावर उठणार. हे उघड असून त्यातून आजवरचा पक्षांतर्गत सुप्त संघर्ष वाढण्याची विन्हे दिसू शकतील असे मानण्यास वाव आहे.

दादांनी वृत्तवाहिन्यांच्या कॅमेऱ्यांना चुकवले

राष्ट्रवादी काँग्रेस पंढरीसल्या वर्षात पदापण करत आहे त्या निमित्ताने दिल्लीत झालेल्या पक्षाच्या मुख्य कार्यक्रमात शरद पवारांनी विविध विधानसभांतील पक्षाचे नेते व राष्ट्रीय पदाधिकार्यांना बोलावून घेतले होते.

मुख्य व्यासपीठावर अजितदादांची सूची सर्वात शेवटची होती. दादा दिल्लीतील कार्यक्रमात तर सुप्रियाताई मुंबईत, ही शरद पवारांनी खास खेळी होती. दादांनी कार्यक्रमातून बाहेर पडताना वृत्तवाहिन्यांच्या कॅमेऱ्यांना चुकवले आणि कोणाशीही काही न बोलता ते निघून गेले. नंतर त्यांनी ट्विटरच्या माध्यमातून प्रतिक्रिया दिली. पटेल, सुळे, तटकरे, आखाड आदि सहकार्यांचे अभिनेदन केले आहे.

सोशल मीडियावर जातीय तेढ; पाच वर्षांपर्यंत शिक्षा सोलापुरात पोलिसांची करडी नजर

सोलापूर, नवराष्ट्र न्यूज नेटवर्क. समाज माध्यमांद्वारे किंवा दुसऱ्या माध्यमातून समाजात जातीय तेढ किंवा धार्मिक भावना भडकवण्यास अशा आरोपांवर थेट कारवाई करत त्याला भारतीय दंड विधान कलम १५३ (अ), २९५ (अ) आणि कलम ५०५ व ५०७ अंतर्गत गुन्हा दाखल करत किमान तीन ते पाच वर्षांपर्यंत तुरुंगवास होऊ शकतो. त्यामुळे अशा गोष्टीपासून दूर राहण्याचे आवाहन सोलापूर पोलिसांनी केले आहे. राज्यात अनेक शहरात सोशल मीडियाद्वारे कायदा आणि सुव्यवस्था बिघडवण्याचे काम सुरु आहे. अपप्रवृत्ती याचा प्रभाव फायदा घेत आहे. यामुळे अशा बाबींवर बारीक लक्ष ठेवले जात आहे. राज्यातील पोलीस यंत्रणा अलर्ट मोडवर

पवना धरणात अवघा २२ टक्के पाणीसाठा; पावसाची चिन्हे नाहीत पिंपरी चिंचवडमध्ये पाणीबाणीची शक्यता

पुणे, नवराष्ट्र न्यूज नेटवर्क. मावळ तालुक्यातील पवना धरणात अवघा २२ टक्के पाणीसाठा शिल्लक आहे. हा साठा जुलै महिन्याच्या शेवटच्या आठवड्यापर्यंत म्हणजेच ४० दिवस पुराण आहे. मात्र, पाऊस लवकर न आल्यास पिंपरी चिंचवड शहरातील पाण्याची परिस्थिती गंभीर होणार आहे. पावसाने हलकावणी दिल्यास शहरात पाणी कपात करावी लागणार आहे. महापालिका पवना धरणातून पाणी उचलून पिंपरी-चिंचवड शहराला पाणीपुरवठा करत. पवना नदीवरील रावेत बंधारा येथून पाणी उचलून सध्या शहराला दररोज ५२०



एमएलडी पाणीपुरवठा केला जात आहे.

साठा जुलै महिन्याच्या अखेरीपर्यंत पुरेल इतका आहे, असे असतानाच जून महिन्याच्या पहिल्या आठवड्यात पावसाने हलकावणी दिली आहे. हेच काही दिवसांत पावसाने दमदार येणारी न लावता तो लांबत्यास हा पाणी साठा कमी पडणार आहे. तर यदा सुरुवातीलाच पावसाचे वेळापत्रक कोळमडल्याने भीती व्यक्त केली जात आहे. ७ जूनला पाऊस राज्यामध्ये दाखल होत असतो. मात्र यापूर्वी ८ जूनला पाऊस केरळमध्ये दाखल झाला आहे. पुढे प्रवासासाठी त्याला अनुकूल परिस्थिती नसल्यास पाऊस आणखी लांबण्याची शक्यता आहे.

राज्यातील तापमानामध्ये प्रचंड वाढ

नागपूर, नवराष्ट्र न्यूज नेटवर्क. सध्या राज्यात तापमानात वाढ झाली आहे. नागरिकांना दुपारी उन्हाळा चाटका सहन करावा लागत आहे. त्यामुळे सध्या नागरिक पावसाच्या प्रतिक्षेत आहेत. सध्या विधित झाली नसलेली तरी घोषित आणि कोणता नकळत उष्णतेच्या लाटेसारखी जवळपास स्थिती आहे. १५ जूनपर्यंत अशीच स्थिती राहण्याची शक्यता ज्येष्ठ हवामान तज्ज्ञ माणिकराव खुळे यांनी व्यक्त केली आहे. त्यानंतर कदाचित वातावरणात काहीसा फरक जाणवू शकतो. कारण १६ जूनच्या आसपास मान्सून कदाचित गोव्यानंतर सिंधुदुर्ग जिल्ह्यात प्रवेश करण्याची शक्यता खुळे यांनी व्यक्त केली आहे.

परिचम रेल्वे - भावनगर विभाग

स्टील गाडी बदलणे च खटावटचे बांधकाम

अ.क्र.: १, २ - निविदा क्र.: २३/२०२३-२४, कामाचे वर्णन: कोरालस - पोबंद: पीएससी बंदगावे स्टील गाडी (१.१५ स्याम पर्वत) बदलणे. निविदा मूल्य: रु. २,०९,५०,२९९.४९, इटो: रु. २,५४,०००.००. अ.क्र.: ३, ४ - निविदा क्र.: २४/२०२३-२४, कामाचे वर्णन: पील संघटनेच्या बरिष्ठ सहयोगीना विभागालात जुगाढ येथे टाईप ३ च्या खटावटचे बांधकाम. निविदा मूल्य: रु. २६,६६,५६३.५७, इटो: रु. ५३,३००.००. सर्व निविदांकित: बोली प्रारंभ दिनांक: ११.०६.२०२३, बोली समाप्ती दिनांक: २८.०६.२०२३. एअरवायट रेल्वे वेबसाइट www.ireps.gov.in वर दि. ०६.०६.२०२३ रोजी अपलोड करण्यात आलेली आहे. BVP-025 असावून फॉलो करा twitter.com/WesternRly

Milan Co-Operative Housing Society (Ltd.)

MUM/MMRDA/HSG/(T.C.)/184/2000-2010
CTS-NOS. 99 (PT), 99 (PT), 99, 100(PT), 111 (PT), 148 TO 150(1),
New CTS Nos. SB/1 to 96/112, R-8, RNA Plaza, MMRDA Colony,
Ram Mandir Road, Oshiwara, Goregaon (W), Mumbai - 400104.

जाहिर नोंदणी

या नोंदणी द्वारे सर्वाना कळविण्यात येते की वरील प्रमाणे संस्थेमार्फत सदनिका क्र. 004 इमारत क्रमांक R-S, पत्ता: वरील प्रमाणे ही सदनिका एम.एम.आर.डी.ए. मार्फत दिनांक 14/09/2007 रोजी गिरीजादेवी माली यांच्या नावे विक्रीत करण्यात आली आहे. गिरीजादेवी यांचे निधन दिनांक 30/05/2017 रोजी झालेले आहे. मृत सभासद यांचे वारसदार श्रीमती सावित्री सुरेंद्र माली सून या नात्याने यांनी संस्थेच्या अर्जाद्वारे ही सदनिका, भाग व हितसंबंध आल्या नाने करण्यात येणे अशी विनंती केली आहे. या सदनिकेवर कोणतेही कोणत्याही प्रकारचे कर्ज असल्यास किंवा दुसरे कोणी वारस असल्यास, पुढे कायदाबाह्य संस्थेचे अध्यक्ष/सचिव, यांची वेळ घेऊन स्वतः किंवा वकील मार्फत तक्रार दाखल करावी याचा कालखंड १५ दिवसांचा असून त्या कालखंडात कोणतीही तक्रार दाखल न झाल्यास श्रीमती सावित्री सुरेंद्र माली हेच वारसदार आहे असे समजून पुढील कार्यवाहीसाठी या. उपनिष्पन्न सहकारी संस्था ५९, यांच्याकडे शिफारस केली जाईल त्यानंतर वॉर्ड पूर्व, मुंबई कोणाचीही तक्रार संस्था रिव्काकारण नाही, किंवा कोणाचेही कोणत्याही प्रकारचे नुकसान संस्था भरपाय नाही याची नोंद घ्यावी.

अ. क्र.	सदनिका क्र.	संस्था सभासदांचे नाव	वारस अर्जाद्वारे नाव/नाते
१	004	गिरीजादेवी शिरोलकरप्रदा माली	श्रीमती सावित्री सुरेंद्र माली सून

मिलन को. ऑप. हो. सोसायटी यांच्या वतीने

उत्तर मध्य रेल्वे

ई-निविदा सूचना क्र.: झारी-बुजि-ई-२०२३-१९, दिनांक ०८.०६.२०२३.

ई-टेंडरिंग निविदा सूचना

भारताच्या राष्ट्रपतींकरिता व त्यांच्या वतीने विभागीय रेल्वे व्यवस्थापक, कार्य, झारी हे खालील कामाकरिता ऑनलाईन (ई-टेंडरिंग) माध्यमातून खुल्या निविदा मार्गात आहवात आहे.

ई-निविदा सूचना क्र.	कामाचे वर्णन	अंदाजित मूल्य (₹.)	इसारा रक्कम (₹.)
झारी-बुजि-ई-२०२३-१९	झारी विभागाच्या (बुजि - भीमसेन) अनुभागात एम ३०, एस ४३, एस ५० व एस ४१ मध्ये (महोबा - खजुराहो) अनुभागात तेव्हाल क्रॉसिंग क्रमांक ३१०, ३१५, ४३२, ४३७, ४४१, ४४९, ४९६ व ५०२ येथे (बीगाणा लक्ष्मीबाई झारी - माणिकपुर) अनुभागात २०००० हून अधिक टोन्सची नसलेल्या १३ एलसी गेटच्या इंटरलाकिंगची नसद.	२५,९९६,९८६.००	२८००००.००

निविदा बंद होण्याची तारीख: दि. ०३.०७.२०२३ रोजी दु. ३.०० वा.

व्यक्तिगतपणे जारी झालेल्या तारखेनुसार कार्यपत्रिका कालावधी: ०६ महिने.

टोप: १. निविदा दि. ०३.०७.२०२३ रोजी दु. ३.०० वाजेपर्यंत ऑनलाईन ज्या कमा वेळ शकतील. २. संपूर्ण विवरण व निविदा सादरीकरणकरिता भारतीय रेल्वेची वेबसाइट www.ireps.gov.in येथे भेट द्यावी.

North central railways | www.ncr.indianrailways.gov.in | @northcentralrailway | @CPRONCR

उत्तर मध्य रेल्वे

ई-निविदा सूचना क्र.: NCRPU-MTRC-IN-REST-02-23, दिनांक: ०८.०६.२०२३

ई-निविदा सूचना

उपमुख्य सिग्नल व दूरसंचार अभियंता/पीय/अनीगद, उत्तर मध्य रेल्वे, हे भारताचे राष्ट्रपती व त्यांच्या वतीने खालील कामाकरिता ऑनलाईन (ई-टेंडरिंग) च्या माध्यमातून सिल्ल खुली निविदा मार्गात आहवात आहे.

ई-निविदा क्र.: ई-निविदा क्रमांक: NCRPU-MTRC-IN-REST-02-23, Dated 08.06.2023

कामाचे विवरण: भारतीय रेल्वेची एमटीआरसी पद्धतीमध्ये आणून सुविधा बहाल करणे व टुंडला बीएससीला आग्रा एमएससीबी जोडणे व एमटीआरसी डेटाबेस नवी दिव्ही एमएससी ते आग्रा एमएससीमध्ये स्थानान्तरित करणे.

अंदाजित मूल्य: रु. १.८१/- करोड, इसारा रक्कम: रु. २२००००/-

निविदा प्रपत्राचे मूल्य: रु. ०.००/-, निविदेची वैधता: ६० दिवस

निविदा बंद होण्याची तारीख व वेळ: दि. ०५.०७.२०२३ रोजी दु. ३.०० वा.

व्यक्तिगतपणे जारी झालेल्या तारखेनुसार कार्यपत्रिका कालावधी: ०६ महिने

टोप: १) निविदा दस्तऐवजासहित समाप्त माहिती वेबसाइट www.ireps.gov.in वर दु. ३.०० वाजेपर्यंत उपलब्ध आहे. २) वरील सर्व निविदांकित ई-बोली रचण्या व्यतिरिक्त इतर स्वरूपातील बोली वरील निविदेकरिता विकारले जाणार नाहीत. याकरिता व्हॅडॅन्सी आयक कायदा, २००० अंतर्गत सीसीआरडी जारी डीजीएल स्वाक्षरी प्रमाणानुसारचे आयआरडीएस वेबसाइटवर आपले मॉन्ड्रीकरण करवून घ्यावे. ३) निविदा दर हे वित्तीय दर घुडवार नमुद करावेत आणि त्यावर डिजीटली स्वाक्षरी केल्यास ग्राह घरण्यात येतील. दर असा अन्य विहित प्रभार अन्य कोणत्याही प्रपत्र/लेटर हेड व जोडलेले असल्यास त्यावर विचार करावयात येणार नाही व तात्काळ रद्द करण्यात येईल. ४) जोडवण्याचे सर्व प्रपत्रे निविदाकाराद्वारे स्वाक्षरी केलेले असावेत. ५) सर्व माहितीकरिता व बोली सादरीकरणकरिता भारतीय रेल्वेची वेबसाइट www.ireps.gov.in वर भेटा.

906/23 (D)

North central railways | www.ncr.indianrailways.gov.in | @northcentralrailway | @CPRONCR

करमाळ्यामध्ये पिके वाचवण्यासाठी शेतकऱ्यांची धडपड

सोलापूर, नवराष्ट्र न्यूज नेटवर्क. सध्या राज्यातील शेतकरी आभाळाकडे डोळे लावून बसले आहेत. सर्वजण सध्या पावसाच्या प्रतीक्षेत आहेत. अनेक ठिकाणी पाण्याअभावी शेतकऱ्यांची पिके वाचवण्यासाठी धडपड करायला लागत आहे. धरण उशाशी कोरड आणि घशाशी अशी भीषण अवस्था निर्माण झाली आहे. चाऱ्या खणून नेण्यासाठी जवळपास दीड ते दोन कोटी खर्च आहे. त्यामुळे गावातील शेतकरी एकत्र येऊन प्रत्येकी करून ते अडीच लाख रुपये जमा करून या चाऱ्या तयार करणे घेत आहेत. बँक बँकरचे पाणी या चाऱ्यातून आणून त्यात शेकडो मोटारी सुरु ठेवल्या आहेत. यंदा दुष्काळाची दाहकता वाढत चालली आहे. अशात शेतकरी सध्या पावसाच्या प्रतिक्षेत आहेत. मान्सून सध्या केरळमध्ये दाखल झाला आहे. मात्र, अद्याप महाराष्ट्रात मान्सून दाखल झाला नाही. त्यामुळे शेतकरी चिंतेत आहे.

WESTERN RAILWAY

MATERIAL MANAGEMENT DEPARTMENT

E-AUCTION SALE DURING JULY 2023 FOR P-WAY & OTHER VARIOUS SCRAP

SPECIAL ATTENTION: ALL STEEL PURCHASERS & RE-ROLLERS

Public e-auction for disposal of P. way scrap, rail scrap & other various scrap material will be held in JULY 2023 as per program given below:

First Round	Second Round	Depot / Division	Officer in charge	Contact No.
04/07/2023	14/07/2023	Rajkot	Sr. Divisional Materials Manager-Rajkot	02812476943 09724094770
05/07/2023	17/07/2023	Vadodara	Sr. Divisional Materials Manager-Vadodara	02652641592 09724091750
06/07/2023	18/07/2023	Sabarmati	Deputy Chief Materials Manager-Sabarmati	07927500080 09724093774
07/07/2023	19/07/2023	Mahalakshmi	Deputy Chief Materials Manager-Mahalakshmi	022-24929571 09054495750
10/07/2023	20/07/2023	Pratap Nagar	Sr. Divisional Materials Manager-Vadodara	02652641592 09724091750
11/07/2023	21/07/2023	Dahod	Deputy Chief Materials Manager-Dahod	02673241295 09724090455
12/07/2023	24/07/2023	Ratlam	Sr. Divisional Materials Manager-Ratlam	07412230080 09752492750
13/07/2023	25/07/2023	Ahmedabad	Sr. Divisional Materials Manager-Ahmedabad	07922205888 09724093774
14/07/2023	26/07/2023	Bhavanagar Para	Sr. Divisional Materials Manager-Bhavanagar Para	02782443360 09724097750
17/07/2023	27/07/2023	Mumbai Central	Sr. Divisional Materials Manager-Mumbai Central	022-23094142 09004499006

For detailed information please contact the concerned Depot/Divisional Officers. Note:- 1. Railway reserves the right to withdraw any lot from e-Auction. 2. e-Auction will start at as per scheduled time. 3. e-Auction catalogues will be available on site www.ireps.gov.in e-Auction portal. 4. In case of any assistance required regarding e-Auction, digital signatures, Registration procedure and participation, please contact above mentioned depot/Divisional Officer. 5. All payment transactions shall be done through the online payment gateway. (No.S/SH/Auction Programme-1/JULY 2023, Dated 09.06.2023) 0286

Like us on: facebook.com/WesternRly Follow us on: twitter.com/WesternRly

उत्तर मध्य रेल्वे

ई-निविदा सूचना क्र.: NCRPU-MTRC-IN-REST-02-23, दिनांक: ०८.०६.२०२३

ई-निविदा सूचना

उपमुख्य सिग्नल व दूरसंचार अभियंता/पीय/अनीगद, उत्तर मध्य रेल्वे, हे भारताचे राष्ट्रपती व त्यांच्या वतीने खालील कामाकरिता ऑनलाईन (ई-टेंडरिंग) च्या माध्यमातून सिल्ल खुली निविदा मार्गात आहवात आहे.

ई-निविदा क्र.: ई-निविदा क्रमांक: NCRPU-MTRC-IN-REST-02-23, Dated 08.06.2023

कामाचे विवरण: भारतीय रेल्वेची एमटीआरसी पद्धतीमध्ये आणून सुविधा बहाल करणे व टुंडला बीएससीला आग्रा एमएससीबी जोडणे व एमटीआरसी डेटाबेस नवी दिव्ही एमएससी ते आग्रा एमएससीमध्ये स्थानान्तरित करणे.

अंदाजित मूल्य: रु. १.८१/- करोड, इसारा रक्कम: रु. २२००००/-

निविदा प्रपत्राचे मूल्य: रु. ०.००/-, निविदेची वैधता: ६० दिवस

निविदा बंद होण्याची तारीख व वेळ: दि. ०५.०७.२०२३ रोजी दु. ३.०० वा.

व्यक्तिगतपणे जारी झालेल्या तारखेनुसार कार्यपत्रिका कालावधी: ०६ महिने

टोप: १) निविदा दस्तऐवजासहित समाप्त माहिती वेबसाइट www.ireps.gov.in वर दु. ३.०० वाजेपर्यंत उपलब्ध आहे. २) वरील सर्व निविदांकित ई-बोली रचण्या व्यतिरिक्त इतर स्वरूपातील बोली वरील निविदेकरिता विकारले जाणार नाहीत. याकरिता व्हॅडॅन्सी आयक कायदा, २००० अंतर्गत सीसीआरडी जारी डीजीएल स्वाक्षरी प्रमाणानुसारचे आयआरडीएस वेबसाइटवर आपले मॉन्ड्रीकरण करवून घ्यावे. ३) निविदा दर हे वित्तीय दर घुडवार नमुद करावेत आणि त्यावर डिजीटली स्वाक्षरी केल्यास ग्राह घरण्यात येतील. दर असा अन्य विहित प्रभार अन्य कोणत्याही प्रपत्र/लेटर हेड व जोडलेले असल्यास त्यावर विचार करावयात येणार नाही व तात्काळ रद्द करण्यात येईल. ४) जोडवण्याचे सर्व प्रपत्रे निविदाकाराद्वारे स्वाक्षरी केलेले असावेत. ५) सर्व माहितीकरिता व बोली सादरीकरणकरिता भारतीय रेल्वेची वेबसाइट www.ireps.gov.in वर भेटा.

906/23 (D)

North central railways | www.ncr.indianrailways.gov.in | @northcentralrailway | @CPRONCR

NORTH CENTRAL RAILWAY

E-Tendering Notice No. 2023-June-02, Dated 09.06.23

E-Tendering Tender Notice

Divisional Railway Manager (Engineering), N. C. Rly Agra for and on behalf of the President of India invites "Open Tender" through on Line only (E-Tendering) for the following works. The details of the tender are as under:

S N	Tender No.	Description of work	Approx Cost (₹)
1	2023-June-02-01	Sale of old abandoned quarters as is where is basis including wood serviceable and ferrous materials and disposal of unserviceable materials as directed by engineer-in charge in IDH-BXN Section and IDH-BKI Section	13809733.28
2	2023-June-02-02	(A) Agra Cantt-Dholpur Jn.- Repairs to various Bridges, flooring, drop wall, Curtain wall, Toes, pitching, Grouting, earthwork & approaches etc. (B) Provision of replacement of RCC slab of Br. No. 1323/1, 1329/2 etc. by PSC/RCC slab in Agra-Dholpur section.	34072149.42
3	2023-June-02-03	Provision of bore well & PVC tank along with staging to provide drinking water by pipe line in IDH-BKI & IDH-BXN section.	7527652.32
4	2023-June-02-04	(1) Replacement of old abandoned railway quarters by Type-I quarters (8 units) at Achhnera station in Idgah-Bandikui section (2) Replacement of old abandoned railway quarters by Type-II quarters at Raibha & Bichpuri stations in Idgah-Bandikui section (3) Provision of type IV (1Unit) & type II (8 Units) quarters for SSE/P.way & trackman at Bandikui stn	42882843.70
5	2023-June-02-05	Provision of new Old Nos. Type-IV (G+1) Quarters for staffs at Agra Cantt.	2794355.45

For full details and submission of bid please see the Indian Railways website www.ireps.gov.in. Tenders can only be submitted through web portal www.ireps.gov.in up to 15.00 hrs on 30.06.2023. 908/23 (ADM)

North central railways | www.ncr.indianrailways.gov.in | @northcentralrailway | @CPRONCR

शिक्षकांना काहीसा दिलासा प्रत्यक्ष विद्यार्थ्यांची अधिकाऱ्यांकडून पडताळणी

कोल्हापूर, नवराष्ट्र न्यूज नेटवर्क. राज्यातील शाळांमध्ये संच मान्यतेसाठी विद्यार्थ्यांची अधिकाऱ्यांकडून पडताळणी केली जाणार आहे. संच मान्यतेमध्ये विद्यार्थ्यांची संख्या आणि शिक्षकांची संख्या ठरवून असते. त्यामुळे अतिरिक्त शिक्षक उरून नये यासाठी योग्य पद्धतीने संच मान्यता होणे आवश्यक आहे. १५ जूनपर्यंत आधार कार्ड वैध असलेल्या विद्यार्थ्यांचा विचार संच मान्यतेमध्ये आणण्यात येणार आहे. २०२२-२३ संच मान्यता अंतिम करण्यात येईल, अशा प्रकारे परिपत्रकात सूचना शालेय शिक्षण विभागाकडून करण्यात आल्या आहेत. पटावर असलेल्या परंतु आधार वैध असलेल्या विद्यार्थ्यांची प्रत्यक्ष पडताळणी करून त्यांना संचमान्यतेमध्ये विचारात घेण्यासाठी शिक्षण विभागाच्या सर्व शिक्षणाधिकाऱ्यांना सूचना देण्यात आलेल्या आहेत. ८० टक्के विद्यार्थ्यांचे आधार वैध असल्याचा विचार करून आतापर्यंत त्यांची मान्यता अंतिम करण्यात येत आहे. आता ज्या विद्यार्थ्यांकडे अद्याप आधार कार्ड नाहीत, नावात तपावत आहे किंवा अन्य कारणांमुळे विद्यार्थी अवेध ठरत असतील त्यांची यादी करून त्या तालुक्यांच्या गटशिक्षण अधिकाऱ्यांनी अर्ज करून पाववायचे आहेत. शिवाय, अशा विद्यार्थ्यांना संच मान्यतेमध्ये वैध ठरवण्यासाठी महत्त्वाचे सूचना विभागाकडून देण्यात येत आहेत. त्यामुळे आधार कार्ड वैध करण्याच्या प्रक्रियेमध्ये विद्यार्थ्यांचा विचार संच मान्यतेमध्ये आणण्यात येत असलेल्या शिक्षकांना आता या प्रत्यक्ष पडताळणीमुळे काहीसा दिलासा मिळणार आहे. शिवाय आता अधिकाधिक परिपत्रकात सूचना शालेय शिक्षण विभागाकडून करण्यात आल्या आहेत. पटावर असलेल्या परंतु आधार वैध असलेल्या विद्यार्थ्यांची प्रत्यक्ष पडताळणी करून त्यांना संचमान्यतेमध्ये विचारात घेण्यासाठी शिक्षण विभागाच्या सर्व शिक्षणाधिकाऱ्यांना सूचना देण्यात आलेल्या आहेत. ८० टक्के विद्यार्थ्यांचे आधार वैध असल्याचा विचार करून

पश्चिम रेल्वे - भावनगर विभाग

एएलआर कम्पार्टमेंटसच्या भाडेपट्टी कंत्राटाकरिता ई-निविदा

विभागीय रेल्वे व्यवस्थापक (वाणिज्यिक), पश्चिम रेल्वे, भावनगर या हे आयआरडीएसच्या माध्यमातून भावनगर विभागात सुरुवात्या गाड्यांच्या एएलआर कम्पार्टमेंटसच्या भाडेपट्टी कंत्राटाकरिता ई-निविदा आहवात करीत आहेत. लिलाव आयआरडीएस वेबसाइटवर प्रसिद्ध करण्यात आला आहे. तपशील पुढीलप्रमाणे आहे:

ई-निविदा मागविणारी सूचना

कंत्राली नं.: LEASE - 2023 - 06

अ.क्र.	गाडी क्र.	रचना	वायव्यता	पातळ	पर्वत
१	१११०७	एफ/एएलआर	रवि.	भावनगर टर्मिनस	उधमपूर
२	१११०७	आर/एएलआर	रवि.	भावनगर टर्मिनस	उधमपूर
३	१११२०	एफ/एएलआर २ ला	दैनंदिन	वेरावल	अहमदाबाद
४	१११२०	आर/एएलआर १ ला	दैनंदिन	वेरावल	अहमदाबाद
५	११३१९	एफ/एएलआर १ ला	बुधवार	वेरावल	इंदोर
६	११३१९	आर/एएलआर २ रा	बुधवार	वेरावल	इंदोर
७	२२९६४	आर/एएलआर	रवि.	भावनगर टर्मिनस	वांद्रे टर्मिनस
८	२०९५६	एफ/एएलआर	सोम., मंगळ., बुध., शुक्र., व रवि	मधुवा	सुत
९	२०९५६	आर/एएलआर	सोम., मंगळ., बुध., शुक्र., व रवि	मधुवा	सुत
१०	२२९९४	आर/एएलआर	गुरु	मधुवा	वांद्रे टर्मिनस
११	२२९९४	आर/एएलआर	शनि.	मधुवा	